

(6)

F. No. 15-17/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-17/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt Kushal (No.NII dated 26.05.2020 received in this office on 03.06.2020, under RTI Act 2005, the information received from **Asstt.Registrar (Customs and Service Tax Branch)** containing 57 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs 114 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated: 01.07.2020

To,

1. **Sh.Kushal**
F-9,10, Silver Place, Opposite Yeshwant stadium,
Dhantoli, Nagpur.

ISSUED ON

REGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066



CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.15-17/2020
Dated : 01/07/2020

Subject :- R.T.I. application No..Nil dated 26.05.2018 filed by Sh.
Kushal(CPIO ID NO. 15-17/2020 dated 03.06.2020) .

The information sought by the applicant relating to Customs
Appeal Branch(DB)as under.

Please find enclosed herewith copies of Appeal No.ST/50917/2014 and Copy
of original in original No.Commissioner /RP/ST/96/2013 DATED 30.09.2013 the appeal file by
the assessee (consisting of 57 pages).

CPIO is requested to transmit the same to the applicant urgently.

Encl: 57 pages.

To,
CPIO,CESTAT,
Delhi

Asstt. Registrar
Customs Branch

②

F. No. 15-17/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-17/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

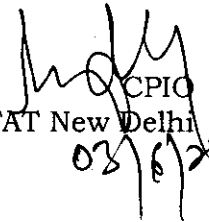
Please refer to RTI application of Sh. Kushal , (No. NIL dated 26.05.2020 **received** in this office on 03.06.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-17/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 18.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
03/06/2020

For Compliance to:

1. Asstt. Registrar (Customs and Service Tax Branch)

Copy to: (For Information)

1. Sh.Kushal
F-9,10, Silver Place, Opposite Yeshwant stadium,
Dhantoli, Nagpur.

hr
05/06/2020

9c

11/5/20

The Right to Information Act, 2005
Form A [See rule 3 (1)]

To
The Public Information Officer,
CESTAT,
West Block No. 2
R. K. Puram,
New Delhi - 110066

Dr. Mahesh K. J.
26/6/2020

1. Full name of the applicant: Kushal
2. Address: F9,10, Silver Palace, Opposite Yeshwant Stadium, Dhantoli, Nagpur
Phone: 9890277789 Email: samiragrawal2000@gmail.com

3. Particulars of information required:-

- (i) Subject matter of information: Details of Appeal Filed
- (ii) The period to which the information relates: 2015
- (iii) Description of the information required:

In the matter of:

2017 (6) TMI 1265 - CESTAT NEW DELHI

PRAHLAD RAI AGARWAL VERSUS CCE RAIPUR

No.- Appeal No. ST/50917/2014 (DB)

Order No.- Final Order No. 54374/2017

Dated.- June 22, 2017

Kindly Provide the following information:

1. **Kindly provide us with the copy of appeal filed by the assessee together with the copy of the impugned order against which such appeal was filed in the Cestat.**

2. (i) **Whether information is required by post or in person: Post**

(ii) **In case by post (Ordinary, Registered or Speed): Speed Post**

4. **Whether the applicant is below poverty line: NO**

We are ready to pay all the charges for the same.

Place: Nagpur

Date: 26/05/2020

[Signature]
Signature of the Applicant

The fees for filing RTI is attached to this application